

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1914  
ANSWERED ON:13.12.2004  
PROMOTION OF SPORTS IN JHARKHAND  
Mahato Shri Sunil Kumar

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

:

(a) The steps taken by the Government for promoting sports in Jharkhand and the name of academies established for the purpose; and

(b) the details of remarkable achievements made in this field during the last two years ?

**Answer**

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT)

(a) & (b) 'Sports' is a State subject and promotion of sports is the responsibility of respective States. However, the Government of India through its various schemes and the schemes of Sports Authority of India (SAI), augments the efforts of the State Govt. in promotion of sports all over the country. Under the Scheme for 'Grants for Creation of Sports Infrastructure', the Ministry has sanctioned four projects in Jharkhand as on 01.12.2004. Details are placed at Annexure. Under the Scheme for 'Grant for Installation of Synthetic Playing Surfaces', the Ministry has assisted the Installation of Synthetic Athletic Track at Jamshedpur, Jharkhand. However, no proposal for setting up of a State Sports Academy has been received by the Ministry from Jharkhand.

In order to select the talented sports persons in various sports disciplines from the state of Jharkhand, SAI is implementing the following schemes:-

- a). National Sports Talent Contest Scheme (NSTC)
- b) Special Area Games Scheme (SAG)

Under the above schemes, SAI has adopted/established five schools at Gumla, Ranchi, Dhanbad, Khunti and Mesra and a SAG Centre at Ranchi.

The Sports Promotional Schemes implemented by SAI in the State of Jharkhand has produced a number of talented sports persons who have excelled at National and International level in the disciplines like Hockey, Archery and volleyball.

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO (a) AND (b) OF THE LOK SABHA UNSTARRED QUESTION NO 1914 FOR 13.12.2004 BY SHRI SUNIL KUMAR MAHATO REGARDING PROMOTION OF SPORTS IN JHARKHAND

**SCHEME FOR GRANT FOR CREATION OF SPORTS INFRASTRUCTURE**

Jharkhand (Approved projects pending for completion ) Status as on 1.12.2004

(Rs. in lakhs)

Sl. No	Name of the project/location with implementing Agency	Amount approved in principle with datedate	Amount released with datedate	Balance payable	Remarks
1.	Additional facilities in the District Sports Complex, Hazaribagh by State Government No.F.103-1/2001-SP.I	35.452 (7.5.2002)	30.00 4.10.2004	70.00	UC/CC awaited
2.	Swimming Pool category-III and Indoor Stadium category-II in the District Sports Complex,	64.548 24.9.2003			-do-

	Hazaribagh by State Government No. F. 103- 2/2002-SP.I				
3.	Indoor Stadium category- II at Barhi, Distt. Hazaribagh by State Government No. F.103- 3/2002-SP.I	42.85	--	42.85	-do-
		31.3.2003			
4.	Indoor Stadium at Ramgarh, Distt. at Hazaribagh by State Government No.F.103- 4/2002-SP.I	60.00	--	60.00	-do-
		24.9.2003			

LIST OF NGOS ASSISTED UNDER THE SCHEME OF GRANT FOR INSTALLATION OF SYNTHETIC PLAYING SURFACES.

Sl. No.	Name of the NGO	Purpose	Amount released (Rs. in Lakhs)	Instalment	Remarks
2002-2003	NIL				
2003-2004	Tata Steel Sports Foundation, Jamshedpur, Jharkhand	Instal lation of Synthetic Athletic Track  Track	100.00	Ist instalment of Rs.50.00 Lakhs on 8.8.2003 and IInd instalment of Rs.50.00 Lakhs on 19.3.2004	UC received and project completed.